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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1579/(MAH)/2017

CORAM:

Present:



SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2017

NAME OF THE PARTIES: Superways Enterprises Pvt. Ltd.  
V/s.  
Uttam Value Steel Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME  | DESIGNATION              | SIGNATURE   |
|--------|---|--------------------------|---|
| 1.     | SHRUTI SARDESSAI<br>I/B. THAKORDAS &<br>MADGAVKAR   | COUNSEL FOR<br>APPLICANT |   |
| 2.     | Archan Shah for Respondent<br>I/b Rajani Associates |                          |  |

ORDER

CP No.1579/ I&BP/NCLT/MB/MAH/2017

At request of the parties, on the ground that settlement is likely to happen, list this matter to 12.12.2017.

**Sd/-**

V. NALLASENAPATHY  
Member(Technical)

**Sd/-**

B. S. V. PRAKASH KUMAR  
Member (Judicial)